

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26011/2005

(From the judgement and order dated 19/06/2000 in FA No. 113/1992 of The HIGH COURT OF M.P  
AT INDORE)

INDUMATI

Petitioner(s)

VERSUS

DEVARAM BILWE

Respondent(s)

(With appln(s) for c/delay in filing SLP and prayer for interim relief and office report )

Date: 06/11/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s) Mr. D. Mahesh Babu,Adv.

For Respondent(s) Mr. Pramod Swarup,Adv.

Mr. Amit Singh, Adv.

Ms. Pareena Swarup, Adv.

Mr. Bharat Ram, Adv.

UPON hearing counsel the Court made the following

O R D E R

Permitted to withdraw the Special Leave Petition giving

liberty to the petitioner to take steps before the High  
Court for revival of LPA. The Special Leave Petition is  
disposed of accordingly.

(Madhu Arora)

AR-cum-PS

(Gian Bhatia)

Court Master